GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 5429 (To be answered on the 3rd April 2025)

(10 be answered on the 3rd April 2025)

SETTING UP OF FLIGHT TRAINING INSTITUTES

5429. SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to set up new Flight Training Institutes (FTIs) in various Parliamentary Constituencies of Maharashtra; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (Shri Murlidhar Mohol)

(a) and (b) Flying Training Institutes (FTIs) are approved by Directorate General of Civil Aviation (DGCA) as per laid down rules and regulations. Keeping in view the regulatory requirements and financial viability, any interested organization/individual can apply to DGCA for setting up of a new FTI at any location in the country including Maharashtra.

Proposal of Air India (Air India Flying Training Academy) is currently under consideration of DGCA for grant of approval for FTO at Amravati, Maharashtra. Further, a request from M/s D Y Patil Aviation Academy Pvt Ltd is under consideration of Airports Authority of India (AAI) for allotment of land for FTI /FTO at Aurangabad Airport.

Currently, there are 09 DGCA approved FTOs operating in the state of Maharashtra.
